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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 30/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 523/2016 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Pehnav E-Retail Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Navin Pahwa, Adv Thakkar and Pahwa, Adv			
2.				

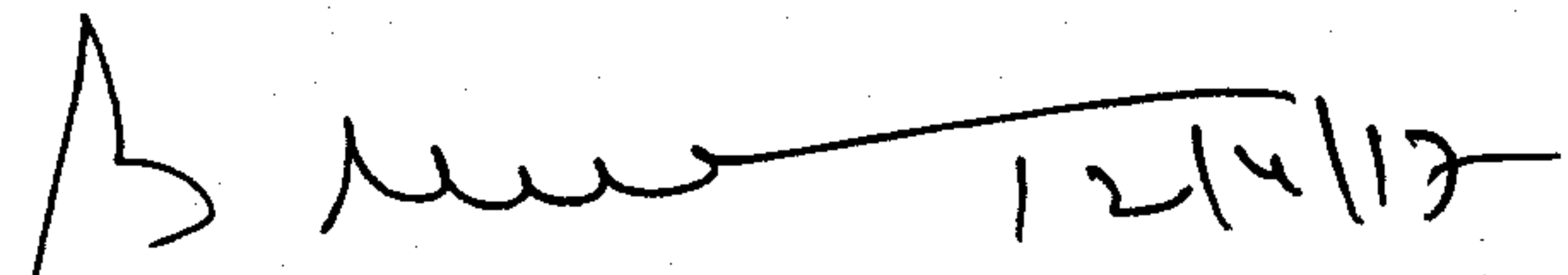
**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 02.05.2017.

Dated this the 12<sup>th</sup> day of April, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**